

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.6/BB/18	-	Admission	252(3)	Out of the Box Advertising Pvt Ltd Vs ROC

SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

4. ARUN CHANDRAN K
8666060427

Petitioner

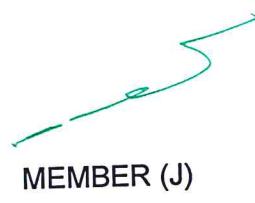


PCS for petitioner is present. The matter is listed today for admission. Issue notice to the ROC, Karnataka. Registry to prepare the notice. PCS to collect the same from the Registry and serve it on ROC, Karnataka.

List it on 31.01.2018.



MEMBER (T)



MEMBER (J)